

Para Military forces, intensified intelligence based well-coordinated anti-naxalite operations, (c) focused attention on integrated development of the effected areas and (d) removal of socio cultural alienation of people, gearing up of public grievances redressal system and creation of Local Resistance Groups.

(c) and (d) The Central Government has constituted a Task Force on naxalism in the Ministry of Home Affairs in October, 2004 which *inter alia* reviews the anti-naxalite operations being undertaken by the naxal affected States including those across the State boundaries.

Assistance to Deserted Wives of NRIs

243. SHRI PENUMALLI MADHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the deserted wives of Non-Resident Indians and their plight in India;

(b) if so, what steps Government have taken to improve their living conditions; and

(c) what the legal assistance, Government is giving to the victims and the steps taken to reunite them with their NRI husband?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL) (a) Yes, Sir.

(b) According to information furnished by Ministry of External Affairs, the State Governments have been asked to take remedial action including creation of separate cells to ensure free legal counselling for the prospective brides.

(c) Indian Missions and posts abroad, whenever they receive a complaint of torture or desertion of Indian wives by their NRI husbands, render all possible assistance with a view to bringing about an amicable settlement.